

Name of the corporate debtor: **Opto Infrastructure Limited**Date of commencement of CIRP: **25th July 2019**List of creditors as on: **8th December 2020****Annexure - List of operational creditors (Government dues)***(Amount in ₹)*

Sl. No.	Name of creditor	Identification No.	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	H. V. Sujatha Deputy Commissioner of Commercial Taxes (Audit)- 1.6, DGSTO-01, Bangalore	NA	04-02-2020	56,75,460	0	KVAT Demand Raised	-	-	No	NA	-	-	-	56,75,460	Claim pertains to KVAT Demand raised as per Reassessment order passed for FY 2010-11 and 2011-12.
2	Prasanna Kumar G H Commercial Tax Officer (Audit)-1.1, DGSTO-01, Bangalore	NA	10-03-2020	1,66,588	0	KVAT Demand Raised	-	-	No	NA	-	-	-	1,66,588	Claim pertains to KVAT Demand raised as per Reassessment order passed for FY 2015-16.